

W.P.(C) No. 7469 of 2017

44. 16.09.2019 Heard Mr. Mohit Agarwal, Amicus Curiae and Dr. K. Murugesan, Director, Environment and Special Secretary to Govt. of Odisha in Forest & Environment Deptt.

In view of the report of the amicus curiae dated 09.09.2019, it is directed that the Addl. Chief Secretary to Government of Odisha in the Forest & Environment Department shall remain present before the Court tomorrow (17.09.2019).

List this matter tomorrow (17.09.2019).

A free copy of this order be given to the Director, Environment and Special Secretary to Govt. of Odisha in Forest & Environment Deptt., who is present in the Court, to communicate this order accordingly.

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(K.S. Jhaveri)
Chief Justice

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(K.R. Mohapatra)
Judge